

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH

**LIBRARY**

OA/350/871/2017

Date of Order: 28.07.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Narendra Nath Halder,  
Son of Late Nagendra Nath Halder,  
Aged about 56 years,  
Residing at T/267, Baishnabghata-Patuli,  
Post Office – Panchasayar,  
Kolkata – 700094  
And working as Lower Division Clerk on  
Deputation Basis in the Debts Recovery  
Tribunal-1, Kolkata with effect from 18.06.2014  
From the Office of Ministry of Finance,  
Department of Financial Service, Section BO-II,  
3<sup>rd</sup> Floor, Jeevan Deep Building, 10 Parliament Street,  
New Delhi – 110001;

..... Applicant.

-Versus-

1. Union of India  
Service though the Secretary,  
Ministry of Finance,  
Department of Financial Services,  
Government of India,  
Jeevan Deep Building, 3<sup>rd</sup> Floor,  
10, Parliament Street,  
New Delhi – 110001.
2. The Under-Secretary,  
Ministry of Finance,  
Department of Economic Affairs  
(Banking Division)  
Financial Services,  
Government of India,  
Jeevan Deep Building, 3<sup>rd</sup> Floor,  
10, Parliament Street,  
New Delhi – 110001.



3. The Assistant Court Liquidator,  
In the office of the Court Liquidator,  
High Court, Calcutta, 15,  
R.N. Mukherjee Road,  
Kolkata – 700001;
4. The Debts Recovery Tribunal-1,  
Kolkata, Service through the Registrar,  
Jeevan Sudha Building (9<sup>th</sup> Floor),  
42C, Jawaharlal Nehru Road,  
Kolkata – 700071.

.....Respondents.



For the Applicant(s): Mr. P.C. Das, Counsel  
Ms. T. Maity, Counsel

For the Respondent(s): None

ORDER (ORAL)

Bidisha Banerjee, Member (J):

Heard Id. Counsel for the applicant.

2. Id. Counsel for applicant submits that he is not aware of any letter dated 19.03.2020 written by the applicant addressed to the Registrar of this Bench for withdrawing the matter.
3. Be that as it may, in view of the letter dated 19.03.2020 written by the applicant seeking withdrawal of this application which is placed before us, the OA is disposed of as withdrawn.

(Dr. Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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